

## Annexure – 3

Name of the corporate debtor: M/s KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED

Date of commencement of CIRP: 30/05/2024 ; List of creditors as on: 20/06/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	The South Indian Bank Ltd	12.06.2024	39,554,471.24	39,554,471.24	Secured Financial Creditor	39554471 (Note 1)	39,554,471.24	No	100.00%	Nil	Nil	-	-	Note 2
<b>Total</b>			<b>39,554,471.24</b>	<b>39,554,471.24</b>										

**Note - 1**

- All the piece and parcel of land adm. 26.88 acres situated in Sy. No.1687(P), Sholayur Village, Manarkkad, Palakkad owned by M/s Koravampady Estates and Enterprises Pvt Ltd.
- Hypothecation on standing crops/plants in land adm. 287.88 acres situated in Sy. No.1687(P), Sholayur Village, Manarkkad, Palakkad
- Other properties mentioned in the claim form are in the name of individuals

**Note - 2**

In the claim form submitted by the South Indian Bank Ltd, it's mentioned that, one of the properties given as security to the bank is a common security in another loan account of Mr. Kurien Thomas (Guarantor). In the SARFAESI proceeding initiated by Bank in the said account of Mr. Kurien Thomas, that commercial property was sold through e auction dated 05.03.2024 for an amount of Rs. 23.96 crores. Sale proceeds was adjusted towards the outstanding dues in the loan account of Mr. Kurien Thomas and thus the loan account was closed. Balance sale proceeds of Rs.3,82,11,953.46/- is kept in the authorized officers account of the M/s Koravampady Estates and Enterprises Private Limited, because of the interim stay in the WP 448/2022 pending before High court of Karnataka.